NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH` KOLKATA

CA (CAA) No.289 /KB/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 29th November 2017, 10.30 A.M.

Name	of the Company	Blackberry Distributors F	Pvt Ltd & Ors.	
Under Section		230-232		
SI. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)		Appearing on behalf of	Signature with date

1) Mr. Chayan Gupta, Adv ? For the Applicant 27 Ms. Natasla Roy, Adv } 29/11/17 22 Ms. Natasla Roy, Adv } 29/11/17

ORDER

Ld. Counsel for the petitioner made a request for adjournment. Prayer is allowed.

List on 17/01/2018.

(Jinan K.R.) Member (J)

(V.P.Singh) Member (J)